

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 112 of 2018

IN THE MATTER OF:

Suresh Narayan Singh

...Appellant

Versus

Tayo Rolls Ltd.

...Respondent

Present:

For Appellant : None

O R D E R

02.04.2018 In spite of repeated calls, nobody appears on behalf of the appellant. The appeal is dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/gc